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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 23.6.95.

OA 38/95

Abdul Fashid s/o Shri Abdul Vahid r/o Gangapole, Chowkri Char Darwaja, Behind Adarsh Tak School, House No.1019, Jaipur.

... APPLICANT.

v/s.

1. Union of India through its Secretary to the Govt. of India, Ministry of Railway, New Delhi.
2. The Chief Operating Superintendent, Western Railway, Churchgate, Bombay.
3. The D.O.S. (E), Western Railway, Kota.

... RESPONDENTS.

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN.

HON'BLE MR. O.P. SHARMA, MEMBER (A).

For the Applicant ... SHRI A.N. GUPTA.

For the Respondents ... ---

O R D E R

(PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN)

Applicant Abdul Fashid, in this application u/s 19 of the Administrative Tribunals Act, 1985, has sought a direction to set aside the impugned order dated 17.7.92 at Annexure A-1, by which the penalty of removal from service was imposed upon him as also the order dated 17.7.92 at Annexure A-2, by which the penalty imposed upon him was maintained by the appellate authority.

2. We have heard the learned counsel for the applicant and perused the records.

3. The applicant was serving as a Liverman in the office of the D.A.O (C), Western Railway at Kota, when he was served with a charge-sheet. After the conclusion of the enquiry the disciplinary authority imposed upon him the penalty of removal from service, which was maintained by the appellate authority.

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The learned counsel for the applicant has stated that he has preferred a revision application against the order of the disciplinary authority and the appellate authority before the revisionary authority, which is still pending consideration.

4. In the circumstances, we dispose of this OA at the state of admission with a direction to the revisionary authority to dispose of the revision application as per rules meeting all the points raised therein within a period of two months from the date of receipt of a copy of this order. Let a copy of the OA be sent to the respondents alongwith a copy of this order within a week.

( O.P. SHARMA )

MEMBER (A)

Gopal Krishna  
( GOPAL KRISHNA )

VICE CHAIRMAN